## **National Company Law Tribunal**

## Allahabad Bench

CP NO. 102 | ND / 2011

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 25/8/17

NAME OF THE COMPANY: Mis paramjit singn vis Kashi pur Rice mille PV4 44

SECTION OF THE COMPANIES ACT: U/S 337 | 398

SI. NO.

Signature

1.

2.

Name Designation Representation

Several ADV Representation

Ami Kman ADV Personer

Personer

CP No.102/ND/2011

Sh. Amit Kumar PCS, proxy for the petitioner counsel Sh. P.K. Bajpai alongwith Sh. Saurabh Adhikari proxy for Sh. Udai Chandani, Advocate for respondent. He informs that appeal in question is still pending before the Lucknow Bench of the Hon'ble Allahabad High Court and the stay granted therein is still continue.

Meanwhile, the respondent counsel is advised to furnish a copy of the updated/latest order of the Hon'ble Allahabad High Court passed If any, in the above mentioned appeal.

The matter is adjourned to 15th September of 2017.

Date: 25.08.2017

Shri H.P. Chaturvedi (Member (Judicial)

Typed by Md.Zaid